

Listed on: 14.7.2014

Court No. 2

Item No. 6

Section XI-A

**IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION]**

INTERLOCUTORY APPLICATION Nos. 10-12

(Application for directions in C.A. No. 3196-3198/2014)

WITH

INTERLOCUTORY APPLICATION Nos. 1-3

(Application for permission to file additional documents in I. As nos. 10-12)

WITH

INTERLOCUTORY APPLICATION Nos. 13

(Application for direction in C.A. No. 3198 of 2014)

AND

INTERLOCUTORY APPLICATION Nos. 14-16

(Applications for direction filed by Ms. Sumita Hazarika, Advocate in C.A. No. 3196-3198 of 2014)

AND

INTERLOCUTORY APPLICATION No. 17

(Application for permission to file additional documents filed by Mr. M. P. Vinod, Advocate in C.A. No. 3196 of 2014)

AND

INTERLOCUTORY APPLICATION No. 18

(Application for direction filed by Mr. Himinder Lal in C.A 3197/2014)

AND

INTERLOCUTORY APPLICATION Nos. 19-21

(Application seeking permission to implead as party Respondent and file an application for direction filed by Ms. Kiran Bhardwaj, Adv.).

AND

INTERLOCUTORY APPLICATION Nos.....

(Application for direction filed by Mr. Romy Chacko, Advocate in C.A. No. 3196-3198 of 2014)

AND

INTERLOCUTORY APPLICATION Nos.....

(Application for direction filed by Mr. Venkita Subramonium, Advocate in C.A. No. 3196-3198 of 2014)

AND

INTERLOCUTORY APPLICATION Nos.....

(Application for direction filed by Ms. Kiran Bhardwaj, Advocate in C.A. No. 3196-3198 of 2014)

AND

INTERLOCUTORY APPLICATION Nos. 22-27

(Application for directions in C.A. Nos. 3199, 3211, 3213, 3216, 3217 and 3218 of 2014 @ CIVIL APPEAL Nos. 3199-3218 of 2014)

AND

INTERLOCUTORY APPLICATION Nos. 28-48

(Application for directions in C.A. Nos. 3199-3218 of 2014)

IN

CIVIL APPEAL Nos. 3196-3198 and 3199-3218 OF 2014

State of Kerala & Ors.

...Appellants

Versus

B. Surendra Das etc.

...Respondents

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 6.5.2014, when the Court was pleased to pass the following order:-

“These matters be listed in the second week of July, 2014.”

It is submitted that Ms. Kiran Bhardwaj, Advocate has on 23.06.2014 filed application for seeking permission to implead applicant as party Respondent and file an application for direction on behalf of said applicant and same has been registered as I.A. Nos. 19 to 21 (copy of the same is circulated for the kind perusal of Hon'ble Court).

The applications above mentioned are listed before the Hon'ble Court with this office report.

Dated this the 11th day of July, 2014.

Sd/-

ASSISTANT REGISTRAR